

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 171 of 2012

Dated : 9th July, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of :

Tata Power Delhi Distribution Co. Ltd. ... Appellant(s)

Versus

Delhi Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant(s) : Mr. Sitesh Mukherjee
Mr. Anand K. Srivastava
Ms. Kanika Chugh

Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Daleep Kumar Dhayani
Mr. Suraj Singh

ORDER

We have heard Mr. Sitesh Mukherjee, learned counsel for the appellant.
Post the matter for reply submissions on **24th July, 2014.**

**(Justice Surendra Kumar)
Judicial Member
rkt**

**(Rakesh Nath)
Technical Member**